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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 30/252/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017**

Name of the Company: **Sushil Jaynarayan Karwa**
(Mariegold Infratech Ltd.)
V/s.
Registrar of Companies, Gwalior

Section of the Companies Act: **Section 252 of the Companies Act, 2013**

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

None present for Appellant. None present for ROC.

ROC filed its objections.

Letter of adjournment received from Appellant Counsel.

List the matter on 12.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 18th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL